

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.05.2024 AT 01:00 P.M.**

| TC/CP. Nos.            | CA/IA No.       | Section / Rule   | Name of Parties  |
|------------------------|-----------------|--|--|
| CP(IB)/121/95/AMR/2022 |                 | 95 of IBC  | IDBI Vs. Shri Garvit Khandeival, Personal Guarantor (in the matter of Andhra Ferro Alloys Limited) |
|                        | IA(IBC)/88/2024 | U/s 60(5) of IBC, 2016<br>R/w Sec 11 of NCLT Rules, 2016 | Shri Garvit Khandelwal(Personal Guarantor)V/s IDBI Bank  |

**ORDER**

**Present:** Ms. T Alekhya Reddy, Ld. Counsel for the Petitioner.

For hearing, list the matter on 25.06.2024.

**IA(IBC)/88/2024:**

**Present:** Mr. Sanjeev Bajaj, Ld. Counsel for the Applicant.

Ms. T Alekhya Reddy, Ld. Counsel for the Respondent.

Heard. Reserved for orders.



**SANJAY PURI  
MEMBER (TECHNICAL)**



**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**